

Central Administrative Tribunal
Principal Bench, New Delhi.

OA 2614/90

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New Delhi this the 21st Day of January, 1994.

Hon'ble Mr. N.V. Krishnan, Vice-Chairman(A)
Hon'ble Mr. B.S. Hegde, Member(J)

Sh. Y.P. Saxena,
S/o late Sh. G.S. Saxena,
R/o Gr.No.104, Sector-I,
R.K. Puram,
New Delhi.

Review Applicant

(By advocate Sh. D.P. Avinashi)

versus

1. Union of India through
The Secretary,
Ministry of Urban Development,
Nirman Bhawan,
New Delhi.
2. The Director,
Directorate of Estates,
Nirman Bhawan,
New Delhi.

Respondents

ORDER(Oral)
delivered by Hon'ble Mr. N.V. Krishnan, Vice-Chairman(A)

This is a review application for restoration of
the O.A. which was dismissed in default on 16.3.93.
Notice was directed to be issued to the respondents.
Service has been effected on 9.11.93. None is present
on behalf of the respondents. In the circumstances,
O.A. is restored to its original number.

List the O.A. for final hearing in its turn.

(B.S. HEGDE)
MEMBER(J)

(N.V. KRISHNAN)
VICE CHAIRMAN(A)

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